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the Government of India and applications from private individuals were also taken into consideration. The selection of officers was made by senior officers of the Ministry of External Affairs including the Secretary General, the Commonwealth Secretary, and while they were still in Delhi, Shri M. J. Desai, Chairman designate of the Commission in Vietnam and Shri G. Parthasarthy, Chairman designate of the Commission in Cambodia. Shri V. K. Krishna Menon acted as Adviser in making most of these selections and all appointments were made with the approval of the Prime Minister.

The appointments of staff were made by a specially constituted Board of Deputy Secretaries who took into account the requirements and made selections on merit.

State Governments warded applications from their em ployees and candidates were re cruited from 10 State Governments.

## PRIME MINISTER'S VISIT TO RUSSIA

- \*19. SHRI S. MAHANTY: Will the PRIME MINISTER be pleased to state:
  - whether he has received any invitation from
- (b) if so, when the proposed visit is likely to take place?

DEPUTY MINISTER THE EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) and (b). Some time ago an invitation was extended to the Prime Minister by the Government of the U.S.S.R. to visit the Soviet Union. The invitation was accepted but the Prime Minister informed the Ambassador for U.S.S.R. in Delhi that he did not know when be would be in a position to undertake the visit, because of his heavy preoccupations in the coming months.

## IMPLEMENTATION OF THE PROHIBITION POLICY

- •20. SHRI K. SURYANARAYANA: Will the Minister for PLANNING be pleased to state:
- (a) whether Government have asked the State Governments for information regarding the implementation of the prohibition policy in the States: and
- (b) if so, what are the replies received from the various State Governments in the matter?

DEPUTY MINISTER THE PLANNING (SHRI S. N. MISHRA): (a) The State Governments were asked to supply factual information pertaining to prohibition and to furnish their considered views regarding the results achieved and the lines on which future action should be developed.

(b) A brief summary of the replies of the State Governments received so far is placed on the Table of the Sabha. [See Appendix VIII, Annexure No. 8.]

#### REPRESENTATION FOR EXPORT FACILITIES OF TOBACCO

- •21. SHRI K. SURYANARAYANA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government have received any representation, from the country tobacco growers in Andhra State regarding export facilities for their stocks of tobacco: and
- (b) if so, what are the contents of the representation and what action has been taken thereon by Government?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) and (b). Yes, Sir. A copy of the Resolutions passed at the West Godavari Country Tobacco Conference held on the 17th October 1954, at Yernagudem, Kevvur Taluk, West Godavari District is laid on the Table of the House. The various suggestions made by the

Republics to visit Rus

conierence are being examined. [See Appendix VIII, Annexure No. 9.]

## CLASH BETWEEN THE ABOR HILLMEN AND THE ASSAM RIFLES PERSONNEL AT

- •22. DR. RAGHUBIR SINH: Will the PRIME MINISTER be pleased to state:
- (a) the exact nature and number of casualties that occurred as a result of the clash between the Abor hillmen and the Assam Rifles personnel at Along on the 9th October 1954;
- (b) what was the actual cause of this clash and who were responsible for unlawful acts in this incident; and
- (c) what action Government have taken against the offenders?

**DEPUTY** MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a), (b) and (c). The in formation available with Government is that two Abor girls were stripped and caned in the bazar at Along by tribal interpreters for two alleged immorality with an Assam Rifles man. The father of one of the girls seems to have approached some Assam Rifles men who are alleged to have beaten the tribal interpreters. An immediate enquiry was held the guilty men have been tried by the Political Officer on the spot

convicted to various terms of im- j prisonment. The incident involved a j few individuals who are being dealt with according to law and has not | produced any repercussions.

# FORMATION OF A NAGA REPUBLICAN FEDERATION

- \*23. DR. RAGHUBIR SINH: Will the PRIME MINISTER be pleased to state:
- (si whether any of the Naga tri-bals have formed a "Naga Republican Federation" under the leadership of '

- Hongkin at or near about a place called Kantage, and have also set up a parallel Government of their own; and
- (b) if so, what steps Government are taking in the matter?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) and (b). There is no truth in the report that the tribal people there have formed a "Naga Republican Federation" under any one. In fact there is no known person by the name of Hongkin in these areas.

## PROGRESS IN ROURKELA STEEL FIANT

- ◆24. DR. RAGHUBIR SINH: Will the Minister for PRODUCTION be pleased to state:
- (a) the progress so far made in the preliminary work relating to the installation of the Rourkela Steel Plant; and
- (b) whether the work is progressing according to plan?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) A statement is laid on the Table of the Sabha.

(b) Yes.

## Statement

The work in connection with the\* setting up of a Steel Plant at Rourkela is proceeding according to plan. The Preliminary Project Report was submitted according to the agreement in May 1954 and approved by Government, with certain modifications regarding manpower and other matters, within the stipulated period, rhe Final Project Report is expected in December.

2. The progress already made with regard to the preliminary work at the site covers the contour survey of the area around the site, the hydro-graphic survey of the potentialities for